

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

APPLICATION NO. _____ OF 199

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
<p style="text-align: right; margin-right: 10px;">10.4.96</p> <p style="font-size: 1.2em; transform: rotate(-90deg); position: absolute; left: -100px; top: 50px;">Recd Regd 5/4/96</p> <p style="margin-top: 20px;">Copy of order dated 10.4.96 along with copy of OA with Annex send to R. to K. by Regd post vite no. 141/96 dated 6/5/96</p> <p style="text-align: right; margin-top: 20px;">28.4.96</p>	<p style="text-align: center;">OA 110/96</p> <p>Sh. Mahesh Shivmali, brief holder for Sh. Charat Singh, counsel for the applicant.</p> <p>The brief holder seeks permission to withdraw this OA with the liberty to file a fresh OA. Permission to withdraw the OA is granted. The OA stands dismissed as having been withdrawn. However, the applicant shall be at liberty to file a fresh OA, if it is otherwise maintainable.</p> <div style="display: flex; justify-content: space-between; margin-top: 20px;"> <div style="text-align: center;"> <p><i>(Signature)</i> MCA</p> </div> <div style="text-align: center;"> <p><i>(Signature)</i> (गोपाल कृष्णा) Gopal Krishna उपाध्यक्ष Vice Chairman</p> </div> </div>

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